

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195(ND)/2017

IN THE MATTER OF:

M/s Indusland Bank Ltd.

Vs

Gallium Industries Ltd.

....PETITIONER

... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 19.12.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

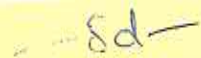
Hon'ble Member (Technical)

For the Petitioner/applicant :

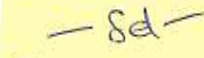
For the Respondent :

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 22.01.2019.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Varinder Kumar